

(क) उनके मंत्रालय के विभिन्न विभागों/सम्बद्ध कार्यालयों में कर्मचारियों की सामान्य कठिनाइयों/शिकायतों को दूर करने के लिए क्या प्रबंध किए गए हैं ;

(ख) उनके मंत्रालय में अब तक स्टाफ काउंसिल का गठन न किए जाने के क्या कारण हैं ;

(ग) इस बारे में उपेक्षा के लिए सरकार की ओर से कौन उत्तरदायी है ; और

(घ) स्टाफ काउंसिल के गठन का कार्य कब तक पूरा हो जाएगा ?

ऊर्जा मंत्री (श्री पी० शिव शंकर) :

(क) से (घ) ऊर्जा मंत्रालय में कर्मचारियों की सामान्य कठिनाइयों/शिकायतों को दूर करने के लिए कोयला विभाग और पेट्रोलियम विभाग में कार्यालय परिषद् (आफिस काउंसिल) गठित की गई हैं ।

इस मंत्रालय में ऊर्जा के गैर पारम्परिक स्रोत विभाग 6.9.1982 को स्थापित किया गया और फिलहाल यह विभाग गठित किए जाने की प्रारम्भिक अवस्था में है । अभी तक कार्यालय परिषद् का गठन नहीं किया गया है ।

विद्युत विभाग तथा इसके सम्बद्ध और अधीनस्थ कार्यालयों सहित विभाग परिषद् का विधान तैयार कर लिया गया है । कार्यालय परिषद् के गठन के लिए कार्रवाई चल रही है ।

*Opposition M.Ps. invited by A.I.R.,
Varanasi, Lucknow and Allahabad to
express their views on National
Anniversaries etc.*

4466. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of IN-

FORMATION AND BROADCASTING be pleased to state the names and details of Members of Parliament from the Opposition who were invited by the A.I.R. Stations at Varanasi, Lucknow, Allahabad and other stations of Uttar Pradesh to express their views on National anniversaries, festivals, occasions of local importance during last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENT AFFAIRS (SHRI MALLIKARJUN) : AIR Stations observe national anniversaries/festivals and occasions of local importance as per a calendar drawn up and according to programme requirements. In Uttar Pradesh, there are, in all 8 AIR Stations but one Station viz., Kanpur, is operating only as a commercial broadcasting Centre. The information for the period—1-4-80 to 31-3-83—on the aforesaid types of programmes arranged by the remaining 7 AIR Stations in Uttar Pradesh indicating the names of those M.Ps. who belong to the Opposition, who had participated, the title of the programme and the subject matter, would be collected and laid on the Table of the Sabha in due course.

Appointment of Secretary of Central Electricity Authority

4467. SHRI J.S. PATIL : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact, that the post of Secretary, Central Electricity Authority, is filled from amongst the Engineers in Central Electricity Authority ; and

(b) if so, the reasons why this administrative type of post is not filled from amongst the I.A.S. for the betterment of the staff of C.E.A./Government.

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) and (b) The post of Secretary, Central Electricity Authority has in the past been